

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

**I.A. No. 2575 of 2019
IN
Company Appeal (AT) Nos. 36, 43-47 of 2016**

IN THE MATTER OF:

Mrs. Sonia Khosla

...Appellant

Vs.

Sameer Kudsia & Ors.

...Respondents

Present: For Appellant: - Mr. Deepak Khosla, Advocate.

**For Respondents: - Mr. Rishi Sood, Advocate for R-5.
Mr. Abhijeet Sinha and Mr. Anand M. Mishra, Advocates
for R-2, 4 & 5.**

O R D E R

17.09.2019— The Office is directed to report as to whether the Registrar, National Company Law Tribunal, Principal Bench, New Delhi reported relating to the progress of Company Petition No. 114 of 2007 as ordered on 26th August, 2019. If no such report is submitted, a reminder be given to the Registrar, NCLT and on failure we may ask directly to the Registrar, NCLT, Principal Bench as to the reason thereof.

Let a copy of the order dated 26th August, 2019 along with copy of this order be forwarded to the Registrar, NCLT, Principal Bench and the Secretary, NCLT, Principal Bench, New Delhi. The Office will submit the Report within a week.

Contd/-.....

Post the case 'for orders' on 30th September, 2019.

(Justice S.J. Mukhopadhaya)
Chairperson

(Justice A.I.S. Cheema)
Member(Judicial)

(Kanthi Narahari)
Member(Technical)

Ar/g